

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**29. C.P.(CAA)/191/MB/2021 In C.A.(CAA)/1091/MB/2020**

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022**

**NAME OF THE PARTIES: Plances Edusolutions Private Limited**

**APPEARANCE :**

**FOR THE PETITIONER : Absent**

**Section: 230-232 of the Companies Act, 2013**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **10.10.2022** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

26.09.2022

Sapana

**Sd/-**

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**